NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. P. No. 16/221/14

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017.

NAME OF THE COMPANY: M/s. ET Infradevelopment (P) Ltd. 209(5) and 209(1)

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Suresh Kumar, Advocate for the Petitioner

Mr. Sanjay Kumar Chaubey, Advocate for SFIO

Mr. Manish Raj, Company Prosecutor for ROC, Delhi

Order

Yet another adjournment is prayed for on behalf of the ROC to file their affidavit. Last opportunity is being granted. Ld. Counsel for the SFIO has already submitted that they have no objection to the default being compounded.

To come up on 31st August, 2017.

(Ina Malhotra)

Member (J)